[28 April, 2005]

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- (iii) Government Officers (Gazetted) on duty, Heads of Hills Parishad and Panchyat Samithies and High Officers of Public Undertakings on official duty;
- (iv) Members of Legislatures;
- (v) Government Officers (Non-gazetted) on duty
- (vi) Government Officers on duty;
- (vii) General public

Roads under BOT Scheme in Tamil Nadu

3840. SHRI R. SHUNMUGASUNDARAM: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of roads that would be construced under the Build, Operate and Transfer (BOT) scheme in Tamil Nadu by his Ministry; and

(b) the time frame for the completion of the North-South corridor section in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) Three stretches on NJH-7 and two stretches on NH-47 in the State of Tamil Nadu are proposed to be four laned on Build, Operate and Transfer (BOT) basis under the North-South Corridor. In addition, steps have been initiated for preparation of Detailed Projects Reports (DPR) for twelve stretches identi-fied in the State of Tamil Nadu for four laning on BOT basis under National Highways Development Projects (NHDP) Phase III.

(b) The likely date for completion of North-South Corridor in Tamil Nadu is December 2007.

Road Proposals for Uttar Pradesh

†3841. SHRI KAMALAKHTAR: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that a number of proposals concerning several schemes related to transport sent by the Uttar Pradesh Government are pending with Government

(b) if so, the details thereof; and

[†]Original notice of the question was received in Hindi.



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(c) the decision taken so far or proposed to be taken by Government on the proposed projects?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) to (c) Under National Highways Accident Relief Service Scheme, Transport & Police Department of U.P. Government were sanctioned & cranes and 12 ambulances for the year 2004-05, out of the total allotment in the country of 61 cranes and 90 ambulances. For the year 2005-06, fresh proposals have been called for from all States/UTs.

Under the scheme of providing financial assistance for setting up of driving training schools in the country, the proposal of the State Government of U.P. could not be sanctioned for want of adequate funds.

U.P. Government also asked for 44 interceptors. The same could not be similarly sanctioned.

Proposals of states are considered by the Ministry under, the terms and conditions of the scheme, within the overall budgetary resources.

Fencing on Roads to check Accidents

†3842. SHRI DHARAM PAL SABHARWAL: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government propose to provide fencing to check the problem of stray animals and avert accidents on Delhi-Chandigarh, Delhi-Agra and Delhi-Jaipur Highways;

(b) if so, whether similar kind of fencing is proposed for other Highways as well; and

(c) if so, the details of the financial resources for the coming years?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) to (c) Warning signals with retro reflective paints at close intervals have been provided in some of the highways where animals cross them. The expenditure is met out from the Allocation for development of National Highways (original) works. However, there is no fencing in Delhi-Chandigarh, Delhi-Agra and Delhi-Jaipur Highways.

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[†]Original notice of the question was received in Hindi.